

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.502 of 2020

IN THE MATTER OF:

Sh. Satish Chand Gupta

...Appellant

Versus

Servel India Pvt. Ltd.

...Respondent

For Appellant: Shri Ravi Raghunath, Advocate

For Respondent: Shri Anuj Bhushan, Advocate (for RP)

ORDER
(Virtual Mode)

11.11.2020 Counsel for Appellant seeks time as the arguing Counsel is in difficulty.

Parties may file brief written submissions not more than three pages within two weeks. Copies of Judgements they want to rely on may also be filed separately.

List the Appeal 'for admission (after Notice) hearing' on 22nd December, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/ns